



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 29.01.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr Justice (Retd.) S.C. Mittal	S.B. Cr. Revision Petition No. 1872/2016 & D.B. Civil Misc. Appeal No. 833/2017 Smt. Yashu Singh Vs. State	Ravi Saini	Mamoon Khalid
2	Hon'ble Mr Justice (Retd.) S.C. Mittal	D.B. Civil Misc. Appeal No. 4784/2015 & 4785/2015 Smt. Rashmi Nahar Vs. Pawan Cheepa	O.P. Mishra	Dr. Bharti Sharma
3	Sh. J.P. Goyal Sr. Advocate	S.B. Civil Second Appeal No. 543/2011 Smt. Urmila Goyal Vs. Dr. Vinay Suren	L.L. Gupta	Harsh Sharma
4	Sh. J.P. Goyal, Sr. Advocate	S.B. Cr. Revision No. 2185/2016 & 2184/2016 Dilip Kumar Kashyap Vs. Smt. Aruna Kashyap	Ajay Singh	N.K. Sharma
5	Sh. G.K. Garg, Sr. Advocate	S.B. Cr. Revision Petition No. 1601/2015 Mohammed Ashfaq Quershi Vs. Smt. Mehreen Bano	Mohammed Anees	Rizwan Ahmed
6	Sh. Vinodi Lal Mathur, Advocate	S.B. Cr. Revision Petition No. 486/2017 Smt. Bindia@ Uma	Mukesh Saini	Ashvin Garg
7	Sh. Vinodi Lal Mathur, Advocate	S.B. Cr. Revision No. 1413/2014 Kamlesh Vs. Mahaveer	Rohan Jain	Amit Moonida
8	Ms. Chandrakanta Gupta, RHJS (Retd.)	S.B. Civil Transfer Application No. 67/2017 Smt. Seema Vs. Narendra Kumar Prajapat	Eliyas Ali	R.R. Goyal
9	Ms. Chandrakanta Gupta, RHJS (Retd.)	S.B. Cr. Revision Petition No. 719/2015 Sh. Navjeevan Singh Vs. Smt. Anita & Ors.	G.P. Kaushik	Kuldeep Sharma
10	Sh. A.R. Patwardhan RHJS (Retd.)	S.B. Civil Second Appeal No. 341/2014 Pushpendra Kumar Jain Vs. Rikhab Chand	Mukesh Kumar Goyal	Jinesh Jain
11	Sh. G.S. Hora, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 7201/2011 Smt. Poonam Alias Dimple Vs. Jitendra Kumar Goyal	N.C. Goyal	M.C. Jain
12	Sh. O.P. Sharma I, RHJS (Retd.)	S.B. Cr. Revision Petition No. 32/2015 Sanjay Sen Vs. Rekha Bai	Sanjay Gangwar	SPS Rajawat
13	Smt. Madhuri Singh Advocate	S.B. Cr. Revision Petition No. 1829/2017 Sanjay Kumar Vs. Veerta Sharma	Pushpraj Solanki	Ram Ratan Gurjar, PP
14	Smt. Nirmala Sharma Advocate	S.B. Cr. Revision No. 338/2017 Shivcharan Vs. Smt. Seema	D.D. Khandelwal	
15	Smt. Nirmala Sharma, Advocate	S.B. Civil First Appeal No. 705/2017 Sanjay Kumar Vs. Smt. Rukmani Devi	J.P. Goyal	Ashwani Chobisa
16	Sh. Ajay Kumar Bajpai, Advocate	S.B. Civil Misc. Appeal No. 1302/2014 Vidhya Devi Vs. Radhey Shyam	J.P. Goyal	Neeraj Sharma
17	Sh. Sageer Ahmed Advocate	S.B. Cr. Revision No. 597/2017 Asif Rafi @ Pappa Vs. Shaheen	Tarun Jain	Ashindra Gautam
18	Sh. Sageer Ahmed Advocate	S.B. Civil Transfer Application No. 36/2017 & 37/2017 Smt. Asha Devi Vs. Kailash Chand Saini	Nawal Singh Sikarwar	Umesh Vyas
19	Sh. S.P. Mathur, Advocate	S.B. Civil Transfer Application No. 44/2016 Shree Shiv Kumar Sharma Vs. Shrimati Sangeeta	Anant Priya Jain	Pawan Sharma
20	Sh. Ashwani Chobisa, Advocate	S.B. Civil Transfer Application No. 183/2017 Smt. Rashmi Sharma Alias Prabha Sharma Vs. Arvind Kumar	Prateek Sharma	Mahendra Verma

"Help The Needy –Timely Help May Create History"

(Signature)
28/1/18



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21	Sh. Vikas Jain Advocate	S.B. Cr. Revision Petition No. 1785/2017 Pukhraj Kumar Vs. Smt. Kavita	Sandeep Mathur	Rishiraj Singh, PP
22	Smt. Archana Mantri Advocate	S.B. Cr. Revision No. 1067/2017 & 1226/2017 Pankaj Malhotra Vs. Smt. Deepshikha@Shikha.	Nishant Sharma	Ravindra Singh Shekhawat
23	Ms. Archana Mantri, Advocate	S.B. Civil Misc. Appeal No. 3244/2017 Santosh Kumar Vs. Smt. Mamta	S.S. Hora	Tarun Jain
24	Sh. Satish Kumar Awasthi, Advocate	S.B. Civil Transfer Application No. 112/2016 Smt. Jyoti Prajapati Vs. Ganesh Prajapati	Neeraj K. Tiwari	Ankur Rastogi
25	Sh. J.P. Gupta, Advocate	S.B. Cr. Revision No. 133/2016 Dejling Valley Hotel & Resort Vs. State	Rajneesh Gupta	R.S. Shekhawat, PP
26	Sh. Ravi Bhojak Advocate	S.B. Civil First Appeal No. 471/2016 Om Prakash Sonthliwal Vs. Ram Prakash Agarwal	Ashok Kumar Pareek	Sudesh Bansal
27	Sh. Basant Singh Chabba, Advocate	S.B. Cr. Revision Petition No. 1612/2017 Rahul Tripathi Vs. Smt. Renu Sharma	Chitransh Sharma	Akhil Simlote
28	Sh. Bhuvnesh Sharma, Advocate	S.B. Cr. Writ No. 121/2016 Adarsh Kumar Saxena Vs. State	Ausaf Ahmad Khan	Lokesh Sharma
29	Sh. Manish Kumawat, Advocate	S.B. Civil Misc. Transfer Application No. 61/2017 Smt. Koshal Lodha @ Meena Vs. Raja Pathriya	Sajid Ali	Gajendra Vyas
30	Sh. Ashok Sharma, Advocate	S.B. Cr. Revision Petition No. 1050/2016 Hamid Khan Vs. Smt. Hamida Bano	Mukesh Saini	Hanish Khan
31	Sh. Ajay Kumar Bajpai, Advocate	S.B. Cr. Revision No. 1249/2014 Mahaveer Vs. Kamlesh	Amit Moondia	Rohan Jain

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Toshita Malani)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur



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Cause List Date 30.01.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. Ajeet Bhandari, Advocate	S.B. Cr. Revision Petition No. 116/2016 Mohit Sharma Vs. Smt. Rekha Sharma	Ravindra Singh	Deen Dayal Khandelwal
2	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Cr. Misc. Bail No. 36/2018 Pushpendra Vs. State	H.C. Ganeshia	Rajneesh Gupta
3	Sh. O.P. Sharma-I RHJS (Retd.)	S.B. Cr. Misc. Bail No. 11872/2017 Selvarajan Vs. State	Arun Sharma	Vivek Sharma
4	Sh. Lal Singh Rao, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 1044/2013 Smt. Neelu Vs. Sandeep Singh Gehlot	Shailesh Prakash Sharma	Archana Mantri
5	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Cr. Revision No. 780/2014 Ajay Sharma Vs. Bharti Verma	Deepak Goyal	
6	Sh. Mohd.Hanif, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 6547/2017 Shubham Patni Vs. State	Veyankatesh Garg	Aladeen Khan, PP
7	Sh. Manish Kumawat, Advocate	S.B. Cr. Revision Petition No. 1510/2017 Shyam Singh Rathore Vs. Smt. Versha Rathore	Peush Nag	Indrapal Jakhar
8	Smt. Madhuri Singh, Advocate	S.B. Civil Misc. Transfer Application No. 64/2017 Smt. Supriya Vs. Mahesh Kumar	Suresh Dhenwan	Azaz Ul Haq
9	Sh. Shashi Bhusan Gupta, Advocate	S.B. Cr. Revision No. 1311/2014 Sunita Sharma Vs. Manish Sharma	Lokesh Sharma	Nikhil Simlote
10	Ms. Anita Agarwal Advocate	S.B. Cr. Revision No. 982/2017 Firoj Khan Vs. Afasana	Koshlesh Kumar	
11	Smt. Madhuri Singh, Advocate	S.B. Cr. Revision No. 579/2017 Smt. Puja Vs. Suneel Dubey	Liyakat Ali	Rekha Arora
12	Smt. Archana Mantri Advocate	D.B. Civil Misc. Appeal No. 1836/2017 Mohit Dudeja Vs. Smt. Kulpreet Kaur	Hemant Gupta	Vaibhav Bhargava
13	Sh. Harikishan Sharma, Advocate	S.B. Cr. Revision No. 580/2016 Kuldeep Saini Vs. Smt. Renu	Mohammed Anees	Santosh Kumar Jain
14	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Revision No. 1556/2017 Saurabh Sharma Vs. Smt. Usha Jangid	B.P. Verma	
15	Sh. Shashibhusan Gupta, Advocate	S.B. Cr. Revision Petition No. 1575/2017 Shokeen Khan Vs. Rubeena Bano	Mohd. Anees	Nidhi Khandelwal
16	Smt. Sumati Bishnoi, Advocate	S.B. Cr. Revision No. 950/2017, 952/2017 & 953/2017 Shyam Lal Vs. Smt. Geeta Devi Swami	Raj Kumar Yadav	M.C. Jain

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